



తెలంగాణ రాజపత్రము

**THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 7] HYDERABAD, WEDNESDAY, DECEMBER 4, 2019

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS Etc.**

The following is the authoritative text in English Language of the Ordinance promulgated by the Governor on the 4th December, 2019 being published under article 348 (3) of the Constitution of India for general information:-

TELANGANA ORDINANCE No. 7 OF 2019

Promulgated by the Governor in the Seventieth Year of the Republic of India.

**AN ORDINANCE FURTHER TO AMEND
THE TELANGANA PAYMENT OF SALARIES
AND PENSION AND REMOVAL OF
DISQUALIFICATIONS ACT, 1953.**

Whereas, after formation of the State of Telangana, the Government of Telangana reviewed Acts and Rules including the Telangana Payment of Salaries and Pension

[1]

and Removal of Disqualifications Act, 1953 (Act No.11 of 1954) and accordingly it has been decided to amend the relevant provisions of the Act by undertaking a legislation;

And whereas, it has been decided to give effect to the above decision immediately;

And whereas, the Legislature of the State is not in session and the Governor of Telangana is satisfied that circumstances exist which render it necessary for her to take immediate action;

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor hereby promulgates the following Ordinance:-

Short title
and
commen-
cement.

1. (1) This Ordinance may be called the Telangana Payment of Salaries and Pension and Removal of Disqualifications (Amendment) Ordinance, 2019.

(2) It shall come into force on such date as the State Government may, by Notification, appoint.

Amend-
ment of
Schedule.

Act II of
1954.

2. In the Telangana Payment of Salaries and Pension and Removal of Disqualifications Act, 1953, in the Schedule under section 10, after entry 121, the following new entries shall be added namely,-

"122. The office of the Chairman, Telangana State Most Backward Classes Development Corporation.

123. The office of the Chairman, Telangana State Rytu Samarvaya Samiti.

124. The office of the Chairman, The Musi River Front Development Corporation (MRDC).

125. The office of the Chairman, Telangana Labour Welfare Board.

126. The office of the Chairman, Telangana Building & Other Construction Workers Welfare board.

127. The office of the Chairman, Telangana State Roads Development Corporation.

128. The office of the Chairman, Kaleshwaram Irrigation Project Corporation, Hyderabad.

129. The office of the Chairman, Yadagirigutta Temple Development Authority (YTDA).

130. The office of the Chairman, Vemulawada Temple Area Development Authority.

131. The office of the Chairman/Vice Chairman/ Members/ Directors, Hyderabad Metropolitan Development Authority, HMDA.

132. The office of the Chairman, Quli Qutub Shah Urban Development Authority, Hyderabad.

133. The office of the Chairman, Urban Development Authorities in Telangana State.

134. The office of the Chairman, Sports Authority of Telangana State.

135. The office of the Chairman, Telangana State Sheep & Goat Development Cooperative Federation Limited.

136. The office of the Chairman, Hyderabad City Grandhalaya Samstha.

137. The office of the Chairman, Telugu Academy.

138. The office of the Chairman, HACA.

139. The office of the Chairman, Telangana Official Language Commission.

140. The office of the Chairman, Telangana Residential Educational Institutions Society (TREI).

141. The office of the Chairman, Telangana State Haj Committee.

142. The office of the Chairman, Telangana State Social Welfare Board.

143. The office of the Chairman, Telangana State Food Commission.

144. The office of the Chairman, SETWIN.

145. The office of the Chairman, Telangana Sahitya Academy.

146. The office of the Directors, Regional Boards, TSRTC.

147. The office of the Chairman, Telangana State Power Generation Corporation Limited (TSGENCO) Hyderabad.

148. The office of the Chairman, Transmission Corporation of Telangana Limited TSTRANSCOS.

149. The office of the Chairman, Telangana State Power Distribution Companies (TSDISCOMS).

150. The office of the Chairman, Telangana State Yogaadhyayana Parishad."

DR. TAMILISAI SOUNDARARAJAN,
Governor of Telangana.

A. SANTHOSH REDDY,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.